

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 3rd August, 2017
Time : 10:30 AM

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 925/2017 & M.A. No. 926/2017 IN Original Application No. 190/2016	Sushil Raaghav & Ors. Vs. Central Ground Water Authority & Ors.	Ms. Somya Rathore, Adv. for Applicant in M.As.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 515/2016 (M.A. No. 976/2016, M.A. No. 581/2017 & M.A. No. 852/2017)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for GCSC Mr. Tarunvir Singh Khehar & Ms. Guneeet Khehar, Advs. for R-2 to 5 Mr. Rahul Pratap, Adv. for R-4 Mr. Iqbal Ashraf Rahmani, Adv. for R-8 - 10
3.	Appeal No. 14/2017 (M.A. No. 749/2017, M.A. No. 750/2017 & M.A. No. 751/2017)	M/s Prayag End Udyog Vs. State of U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Appellant
4.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv.
5.	Original Application No. 279/2017 (M.A. No. 523/2017 & M.A. No. 524/2017)	Satish Kumar Vs. State of Haryana & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 2 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Anurag Ajha, Adv. for R-5
6.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	Mr. Abhay Gupta, Adv. for Applicant Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Manesh Singh, Adv. for R-2
FOR HEARING			
7.	Execution Application No. 05/2017 (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Advs.
8.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Sudhir Kulshreshtha, Adv. Dr. Indra Pratap Singh, Adv. for R-4 Mr. Sharad Chauhan, Adv. for R-6
9.	Original Application No. 347/2017 (M.A. No. 632/2017)	M/s Omar International Pvt. Ltd. Vs. District Magistrate, District Bijnor, U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Pradeep Mishra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-1-3 & 5 to 7

	135/2016	Vs. Union of India & Ors.	Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Sharad Chauhan, Adv. for State of UP Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14
11.	Original Application No. 256/2016	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8
12.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel
13.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF
14.	Original Application No. 484/2015 (M.A. No. 155/2017, M.A. No. 567/2017 & M.A. No. 927/2017)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Jeevan B. Panda, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. L. K. Bhushan, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
15.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD